

Handing over NINL to SAIL

1087. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government and State Government of Orissa are planning to handover Neelachal Ispat Nigam Limited (NINL) of Duburi, Orissa to Steel Authority of India Limited (SAIL) for investment and expansion; if so, the details thereof;

(b) what is the total investment of Government in NINL and total dividend given to Government till today;

(c) whether it is in Central Public Sector or State Public Sector or joint sector or private sector; and

(d) whether the MD of Neelachal Ispat Nigam Limited is the representative of Central Government or State Government?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) At present, there is no plan of Government of India and State Government of Orissa to handover Neelachal Ispat Nigam Limited (NINL), Duburi to Steel Authority of India Limited (SAIL) for investment and expansion.

(b) As there is no investment of Government in NINL, payment of dividend to Government does not arise.

(c) and (d) NINL is a Joint Sector Company where the Managing Director is appointed by the main promoter.

Views of State Governments on FDI in retail sector

1088. SHRI A. ELAVARASAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has asked the State Governments for their views on the contentious issue of FDI in multi brand retail before finalising a policy;

(b) if so, the details thereof;

(c) whether the draft prepared by Department of Industrial Policy and Promotion (DIPP) has clearly allowed FDI upto 51 per cent in multi brand retail and many States are open to the idea but some States fear major upheaval by traders; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) Government had released a Discussion